

Sl. No. Particulars of report

Action taken

7 Report on the status of Punjabi language in Union Territory of Delhi. (May, 1979). A reply was furnished to the Minorities Commission on 5th November 1979.

8 Report on the U.P. Christian Public Religious Institutions (Temporary Restrictions on Transfer of Properties) Ordinance, 1978. (May/June, 1979). The Government of Uttar Pradesh had forwarded the proposed Ordinance to the Ministry of Home Affairs for previous instructions of the President under Article 213(1) of the Constitution of India. Comments in the matter were sought from the Minorities Commission and the State Government. A final reply from the latter is awaited

**Meeting of Home Minister with Leaders of Political Parties at Gauhati**

\*35. SHRI ATAL BIHARI VAJ-PAYEE:

SHRI P. K. KODIYAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether leaders of all political parties, except the Janata Party, met him jointly on February 24, 1980 at Gauhati; and

(b) if so, the outcome of the meeting?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) Political parties welcomed the initiative of Government to find a solution satisfactory to all concerned. During discussions, they referred to the apprehensions of the various sections of people of Assam and felt that these should be speedily allayed. Almost all of them were of the view that 1971 Electoral Rolls should be the basis for identifying foreign nationals.

**राष्ट्रीय पुलिस आयोग का प्रतिवेदन**

\*36. श्री चन्द्र पाल शंलानी :

श्री समर मुखर्जी :

क्या गृह मंत्री निम्नलिखित जानकारी दर्शाने वाला विवरण सभा पटल पढ़ रखने की कृपा करेंगे कि :

(क) क्या राष्ट्रीय पुलिस आयोग का तृतीय प्रतिवेदन इस बीच प्रकाशित हो चुका है ;

(ख) यदि हां, तो उसकी मुख्य सिफारिशें क्या हैं ; और

(ग) उनके कार्यान्वयन के लिए सरकार क्या कार्यवाही करेगी ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) से (ग). राष्ट्रीय पुलिस आयोग ने 1 फरवरी, 1980 को अपना तीसरा प्रतिवेदन सरकार को प्रस्तुत कर दिया है। प्रतिवेदन में की गई सिफारिशों पर विचार किया जा रहा है।

**Report of L. P. Singh Committee**

\*38. SHRI G. M. BANATWALLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the L. P. Singh Committee appointed to make suggestions with respect to Intelligence Bureau and Central Bureau of Investigation has submitted its report;

(b) if so, the main findings and recommendations thereof; and

(c) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) The report is under the study of Government.

(c) The question does not arise as the report is still under the study of the Government.

#### **Closing of Rajasthan Atomic Power Station**

\*39. SHRI SATYENDRA NARAYAN SINHA:

SHRI JAI NARAIN:

Will the PRIME MINISTER be pleased to state:

(a) whether the Rajasthan Atomic Power Station was shut down during February 1980;

(b) if so, the reasons thereof;

(c) what is the frequency of outages in the Station; and

(d) the number of days it has worked ever since it was commissioned?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) and (b). Yes, Sir. The unit had to be shut down due to micro leaks in some of the tubes of the Moderator Heat Exchanger.

(c) and (d). During the years 1973, 74, 75 and 76, the number of outages, both owing to the grid and to the Unit itself, was an average of 5 per month. The high frequency of outages during these years is attributable mainly to marginal design deficiency and improper workmanship of turbine blades supplied by Canada. These were rectified, whereafter the performance improve as evidenced by the steep fall in the number of outages. During 1977, 78 and 79 the

average number of outages per month was 1, inclusive of those due to grid failure.

#### **Shortfall in Plan Expenditure**

\*40. SHRI CHINTAMANI PANIGRAHI: Will the PRIME MINISTER be pleased to lay a statement showing:

(a) whether there has been a significant fall in plan expenditure in the current year, i.e., in 1979-80 in all the States and in the Central Plan as well; and

(b) if so, the details of the shortfall in the Centre as well as States, (State-wise) and the reasons for the same?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) and (b). According to the indications given by the States to the Planning Commission during the course of the Annual Plan discussions there is not likely to be any significant fall in Plan expenditure in the States in the current year. As regards the Central Plan it is anticipated that there may be a shortfall of about 3 per cent due to unsatisfactory implementation of many schemes.

#### **Crimes during the last two months**

138. SHRI SOMNATH CHATTERJEE: Will the Minister of HOME AFFAIRS be pleased to state the state-wise (including Union Territories) number of incidents of riots, arson, murder, rape, dacoities and snatching that took place during the last two months?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): The requisite information is being collected and on receipt of the same a statement will be laid on the Table of the House.